

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 103(ND)/2014
CA NO.

CORAM:

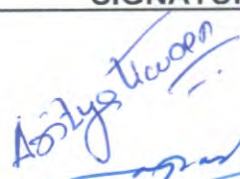

SH. R.VARADHARAJAN
Hon'ble Member (J)

Ms. Deepa Krishan
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE SPECIAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 20.04.2017

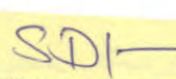
NAME OF THE COMPANY: M/s. Avigo Trustee Company Ltd.
V/s.
M/s. Hythro Power Corporation Ltd.ors.


SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1	ADITYA SINGH	ADVOCATE	PETITIONER	
2	Mohd. Nizam Pashe, Adv.		Respondents	

ORDER

Learned Counsel for the applicant is present. In view of the recusal of the Hon'ble Members hearing the C.P. in IB (62B)/2017, the Registry is directed to place this matter before the Hon'ble President for necessary directions.


(DEEPA KRISHAN)
MEMBER (TECHNICAL)


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
20.4.2017